

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:49

ANSWERED ON:18.07.2016

LPG Distributors

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of LPG distributors in rural and urban areas of the country along with LPG consumers registered in the country including LPG consumption and coverage ratio at present, State/UT-wise;
- (b) whether the dealers are exempted from making home delivery of LPG cylinders under the Rajiv Gandhi Gramin LPG Vitaran Yojana (RGGLV), if so, the details thereof;
- (c) whether the Government has made/ proposes to make it mandatory for all LPG distributors serving in rural areas to arrange for home delivery of cylinders to their customers; and
- (d) if so, the details thereof and time by which the said facility is likely to be started in rural areas?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) State/UT-wise details of LPG distributorship in Rural and Urban areas, active LPG consumers as on 01.07.2016, domestic LPG consumption during April-June, 2016 and LPG coverage as on 01.07.2016 are at Annexure.

(b) to (d) The concept of RGGLV has been dispensed with and as per Unified Guidelines for Selection of LPG Distributorship 2016, it is mandatory for the Sheheri Vitak, Rurban Vitak and Gramin Vitak to develop adequate delivery infrastructure for home delivery of LPG cylinders to the customers. Only for Durgam Kshetriya Vitak(DKV), which includes RGGLVs with monthly refill sale of less than 1500, home delivery is not mandatory.